

O.I.H.

GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 629

TO BE ANSWERED ON JULY 19, 2017

NATIONAL URBAN SANITATION POLICY

No. 629 SHRI PASHUPATI NATH SINGH:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether Dhanbad district of Jharkhand is one of the most polluted districts in the country;

(b) if so, the details of the schemes started, fund allocated and the target set under National Urban Sanitation Policy, State-wise including in Dhanbad district of Jharkhand during the last three years;

(c) whether the Government has ascertained the reasons for not getting the targets achieved under the National Urban Sanitation Policy in Dhanbad district of Jharkhand so far; and

(d) if so, the reasons therefor and the time by which the work is likely to be completed?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(RAO INDERJIT SINGH)

(a): As per Swachh Survekshan 2017 conducted by the Ministry of Housing and Urban Affairs under Swachh Bharat Mission (Urban), Dhanbad city is placed at ranking of 109 out of 434 cities.

(b): National Urban Sanitation Policy (NUSP) was approved by the Government of India in the year 2008 with overall goal to transform urban India into community-driven, totally sanitized, healthy and liveable cities and towns. Swachh Bharat Mission (Urban) and Atal Mission for Rejuvenation and Urban

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Transformation (AMRUT) launched by the Govt. of India target to achieve goal of NUSP with more emphasis on totally sanitized cities and towns. The funds release status under SBM (Urban) during last three years and allocation of Additional Central Assistance (ACA) under AMRUT are at Annexure-I and Annexure-II respectively.

(c) & (d): Swachh Bharat Mission (Urban), being implemented in 4041 statutory towns, aims to make these towns 100% Open Defecation Free with 100% scientific management of municipal solid waste in these cities by 2<sup>nd</sup> October, 2019. The components of the Mission are Individual Household Latrines (IHHL), Community Toilets (CT), Public Toilets (PT), Urinals, Solid Waste Management (SWM), IEC & PA (Information, Education, Communication & Public Awareness) and CB & A&OE (Capacity Building and Administrative & Office Expense). AMRUT Scheme is being implemented in 500 cities/towns having population of more than one lakh during Financial Year 2015-16 to Financial Year 2019-20. The major components under AMRUT are water supply, sewerage and septage management, storm water drainage, urban transport, capacity building, reform implementation and development of green spaces and parks to make the cities/towns more liveable.

In Dhanbad, 27,611 IHHLs have been constructed and 24,981 IHHLs are under construction. Besides this 43 Community toilets with 200 seats and 50 Modular toilets with 100 seats have already been constructed and the under construction Community toilets are 20 Nos. with 200 seats and 2 Community Toilets-cum-Skill development centre with 24 seats. For Solid Waste Management, tenders were called for establishment of the processing plant and the tenders received are under consideration which will be finalised soon.

Till now 14 cities in Jharkhand have been declared as Open Defecation Free (ODF) and by 2<sup>nd</sup> October, 2017 all cities of Jharkhand including Dhanbad will become ODF.

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ANNEXURE REFERRED TO IN REPLY TO PART (B) OF LOK SABHA UNSTARRED QUESTION NO.629 FOR 19.07.2017 REGARDING NATIONAL URBAN SANITATION POLICY

## ANNEXURE-I

Fund release status under Swachh Bharat Mission (Urban) during last three year

(Rs. in crore)

Sl.	State/UT	2014-15	2015-16	2016-17	Total
1	A&N Islands		0.1379	0.2781	<b>0.4160</b>
2	Andhra Pradesh	40.0000	73.1850	204.1050	<b>317.2900</b>
3	Arunachal Pradesh	9.3600	1.2104	5.7261	<b>16.2965</b>
4	Assam	0.2300		14.4313	<b>14.6613</b>
5	Bihar	37.7200	20.0000	112.7030	<b>170.4230</b>
6	Chandigarh		1.7000	2.7151	<b>4.4151</b>
7	Chhattisgarh	30.7900	35.8715	84.7674	<b>151.4289</b>
8	Dadra & Nagar Haveli		0.1618		<b>0.1618</b>
9	Daman & Diu		0.1957		<b>0.1957</b>
10	Delhi	7.5300	97.2200		<b>104.7500</b>
11	Goa	3.1700	3.0466	2.0800	<b>8.2966</b>
12	Gujarat	57.2986	106.6076	240.2098	<b>404.1160</b>
13	Haryana	17.9200	11.6476	45.0850	<b>74.6526</b>
14	Himachal Pradesh	6.0200	0.9000	9.9522	<b>16.8722</b>
15	Jammu & Kashmir	14.7500	4.5700	20.3019	<b>39.6219</b>
16	Jharkhand	15.2700	23.9619	98.1925	<b>137.4244</b>
17	Karnataka	80.0100	70.0000	18.1150	<b>168.1250</b>
18	Kerala	19.1800	14.9900	9.4500	<b>43.6200</b>
19	Madhya Pradesh	21.0258	135.8042	270.6654	<b>427.4954</b>
20	Maharashtra	135.0000	87.0300	95.0600	<b>317.0900</b>
21	Manipur	11.2100	1.6450	2.4722	<b>15.3272</b>
22	Meghalaya	4.0500			<b>4.0500</b>
23	Mizoram	9.7900	1.0700		<b>10.8600</b>
24	Nagaland	10.5200	3.2030	0.9900	<b>14.7130</b>
25	Odisha	1.4300	24.6132	79.0341	<b>105.0773</b>
26	Puducherry	1.9530		9.5220	<b>11.4750</b>
27	Punjab	41.4000	15.0000	10.4600	<b>66.8600</b>
28	Rajasthan	60.7300	45.0000	303.6876	<b>409.4176</b>
29	Sikkim	3.0856	0.3796	0.4787	<b>3.9439</b>
30	Tamil Nadu	35.0700	130.4974	258.8232	<b>424.3906</b>
31	Telangana	28.9500	29.1500	91.7308	<b>149.8308</b>
32	Tripura			7.7772	<b>7.7772</b>
33	Uttar Pradesh	86.0700	82.2292		<b>168.2992</b>
34	Uttarakhand	5.9400	1.4000	2.7700	<b>10.1100</b>
35	West Bengal	64.0100	53.5200	35.9200	<b>153.4500</b>
<b>Total</b>		<b>859.4830</b>	<b>1,075.9476</b>	<b>2,037.5036</b>	<b>3,972.9342</b>

ANNEXURE REFERRED TO IN REPLY TO PART (B) OF LOK SABHA UNSTARRED QUESTION NO.629 FOR 19.07.2017 REGARDING NATIONAL URBAN SANITATION POLICY

## ANNEXURE-II

Allocation of ACAs under Atal Mission for Rejuvenation and Urban Transformation

(Rs. in crore)

Sl. No.	State/UT	Mission Period	2015-16	2016-17	Balance Mission allocation upto 2019-20
1	A&N Islands	10.82	3.18	3.60	4.04
2	Andhra Pradesh	1,056.62	300.41	351.60	404.61
3	Arunachal Pradesh	126.22	36.84	42.00	47.38
4	Assam	591.42	169.34	196.80	225.28
5	Bihar	1,164.80	332.10	387.60	445.10
6	Chandigarh	54.09	15.04	18.00	21.05
7	Chhattisgarh	1,009.74	276.47	336.00	397.27
8	Dadra & Nagar Haveli	10.82	3.41	3.60	3.81
9	Daman & Diu	18.03	4.56	6.00	7.47
10	Delhi	804.18	223.07	267.60	313.51
11	Goa	104.58	29.71	34.80	40.07
12	Gujarat	2,069.96	564.30	688.80	816.86
13	Haryana	764.51	219.01	254.40	291.10
14	Himachal Pradesh	274.07	79.41	91.20	103.46
15	Jammu & Kashmir	533.72	153.87	177.60	202.25
16	Jharkhand	566.17	137.95	188.40	239.82
17	Karnataka	2,318.79	592.29	771.60	954.90
18	Kerala	1,161.20	287.98	386.40	486.82
19	Lakshadweep	3.61	0.68	1.20	1.73
20	Madhya Pradesh	2,592.86	672.03	862.80	1,058.03
21	Maharashtra	3,534.08	914.92	1,176.00	1,443.16
22	Manipur	162.28	46.29	54.00	61.99
23	Meghalaya	72.12	20.53	24.00	27.59
24	Mizoram	126.22	36.50	42.00	47.72
25	Nagaland	108.19	31.48	36.00	40.71
26	Odisha	796.97	228.14	265.20	303.63
27	Puducherry	64.91	18.97	21.60	24.34
28	Punjab	1,204.47	318.86	400.80	484.81
29	Rajasthan	1,611.97	459.50	536.40	616.07
30	Sikkim	36.06	12.09	12.00	11.97
31	Tamil Nadu	4,756.58	1,372.41	1,582.80	1,801.37
32	Telangana	833.03	204.25	277.20	351.58
33	Tripura	133.43	32.96	44.40	56.07
34	Uttar Pradesh	4,922.46	1,409.07	1,638.00	1,875.39
35	Uttarakhand	533.72	133.68	177.60	222.44
36	West Bengal	1,929.32	552.43	642.00	734.89
	<b>Total</b>	36,062.02	9,893.73	12,000.00	14,168.29